NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 3/14 in CP03/14	TP 55/16	Hearing	397/398	K.N.Vasudev Adiga & 2 others Vs.Vasudev Adigas Fast Food (P) Ltd & 5 others.

NO. & PHONE NUMBER REPRESENTATION TO WHOM

Sivarama krishnun Petthona

Advocate

7259799922

2. N.R. Dilip Respondents

M. G. Nanjappa

2-5

A.

SIGNATURE

Counsel for petitioner is present. Counsel for respondent is also present.

Both the counsels reported that talks of compromise is going on between the parties and requested time.

List it on 16.08.2017.

MEMBER (J)